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SLP(Crl.)No. 1988 OF 2001
.UP 10 2; Fixed-pitch, smtst; -n -ml4 -PA4 -dFX-NORMAL -Fx -e -j; dumbp
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ITEM IA (FOR JUDGMENT) COURT No. 4 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.Appeal No.1217/2001 @ SLP(Cr) No.1988/2001@@
EE

State of Bihar and Anr.Petitioners

versus

Md. Khalique and Anr.Respondent

(Heard by Hon'ble K.T. Thomas and S.N. Phukan, JJ.)

Date :28.11.2001 This Petition was called on for pronouncement of
judgment today.

CORAM:

HON'BLE MR.JUSTICE K.T. THOMAS
HON'BLE MR.JUSTICE S.N. VARIAVA

For Petitioner(s) Mr. BB Singh, Adv.

For Respondent(s) Mr. Bharat Sangal, Adv.

The Court made the following
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice S.N. Phukan pronounced the
judgment of the Court.
Appeal is allowed in terms of the signed judgment.
REPORTABLE.

.SP1

Hemalatha (H.K. Bhatia)
Court Master
(Signed judgment is placed on file)